

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1392
ANSWERED ON:14.07.2009
RELIGIOUS CONVERSIONS
Joshi Shri Pralhad Venkatesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that some of the institutions have been alleged to be involved in religion conversions;
- (b) if so, the details thereof, State-wise;
- (c) whether there is any proposal to enact laws for prevention of religious conversions; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): There have been reports from time to time regarding allegations that some institutions are engaging themselves in religious conversions.

'Public order' and 'Police' are State subjects as per the Constitution of India, and hence prevention, detection, registration, investigation and prosecution of crimes are primarily the concerns of the State Government/UT Administrations. Action is taken as per existing laws by the law enforcing agencies whenever instances of violation come to notice.

(c): No, Madam.

(d): Does not arise.